

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CRI-32/2020**

**IN**

**CRIMINAL WRIT PETITION NO.75 OF 2016**

Suresh M. Mhalsekar ...Petitioner.

**Vs**

Swati S. Mhalsekar ...Respondent.

Shri D. Vernekar, Advocate for the petitioner.

Shri D. Gaonkar, Advocate holding for Shri S. Redkar, Advocate for the respondent.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:9<sup>th</sup> December 2020.**

P.C.

Post the matter after vacation.

Interim relief to continue.

**DAMA SESHADRI NAIDU, J.**

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